NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH: GUWAHATI

T.P. No.04/397/398/GB/2016 [Arising out of C.P. No.994/2011]

Under Section: 397/398 of the Companies Act, 2013

In the matter of:

Kanubhai Patel & Ors.

... Petitioners

-versus-

Doloo Tea Co. (I) Ltd. & others

... Respondents

Order delivered on 24th August, 2017.

Coram:

Hon'ble Mr. Justice P. K. Saikia, Member (J)

For the Petitioners:

Mr. S. N. Mitra, Sr. Advocate Mr. D. N. Sharma, Advocate Mr. A, Choudhury, Advocate Mr. N. Dasgupta, Advocate Ms. D. Chatterjee, Advocate

Mr. S. S. Roy, Advocate

For the Respondents:

Mr. S. Sen, Advocate Mr. A. Banerjee, Advocate - for Respondent No.1 - for Respondent No.1

Mr. R. Mullick, Advocate - for Respondent No. 1

Mr. A. Das, Advocate

- for Respondent No.14

Ms. J. Tripathy Advocate - for Respondent No.15

ORDER

Mr. S. N. Mitra, learned Sr. Advocate assisted by Mr. D. N. Sharma, Mr. A. Choudhury, Mr. N. Dasgupta, Ms. D. Chatterjee and Mr. S. S. Roy, Advocates appeared today for and on behalf of the petitioners.

On the other hand, Mr. S. Sen, learned Sr. Advocate assisted by Mr. A. Banerjee, Mr. R. Mullick, are present representing the respondent No.1. Mr. Anirban Das and Ms. J. Tripathi, Advocates representing respondents No.14 and 15 respectively are also present

I have heard the arguments advanced by Mr. S. Sen, learned counsel for the Respondent No.1. However, arguments from the side of the respondent No.1 could not be concluded today due to paucity of time.

As ordered on the last occasion on 18-08-2017, list this matter on 15-09-2017 for further hearing.

Member (Judicial)

National Company Law Tribunal Guwahati Bench: Guwahati.

Dated, Guwahati, the 24th August, 2017

Deka/24-08-2017